

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 259 of 2014 in
D.F.R. No. 1312 of 2014

Dated : 23rd July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GRIDCO **.... Appellant (s)**

Versus

M/s SESA Sterlite Ltd. & Anr. **...Respondent (s)**

Counsel for the Appellant(s) : Mr. R.K.Mehta
Ms. Kawaljit Kaur
Counsel for the Respondent(s) : Ms. Poonam Verma
Mr. Akshat Jain for R.1
Mr. Rutwik Panda
Ms. Anshu Malik for R.2

ORDER

IA No. 259 of 2014
(Appl. for condonation of delay)

The learned counsel for the Respondent requests for posting
of the matter tomorrow.

Post the matter on **24.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js